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Title: Need to enquire seizing of Rs.3.07 crore from a person in Sangli District, Maharashtra.

SHRI PRAKASH B. HUKKERI (CHIKKODI): Mr. Chairman, Sir, I would like to bring to your kind notice that five days ago, the Crime Branch of the Maharashtra Police seized Rs. 3.07 crore in Bethlehem Village, Miraj Taluka, Sangli District. The Maharashtra Police has arrested one person by name Mohiddin Mulla. During the inquiry, he had informed the Police that the money belongs to a Member of Parliament from Karnataka. He has even accepted that he stole the money from the MP's personal car.

In this connection, the Sangli Police visited Chikkodi Taluka and conducted an investigation, but it is quite surprising that the Karnataka Police had no clue about this investigation. Therefore, I urge the hon. Home Minister and also the hon. Finance Minister to seek the details from the Governments of Karnataka and Maharashtra, and to conduct a detailed inquiry as early as possible. यह तरुण भारत न्यूज पेपर में 14 तारीख को आया है कि 'कर्नाटक के एमपी के वाहन से पैसा आया है।'

हमारे बेलगांव पार्लियामेंट क्षेत्र में यह एरिया आता है। उन्होंने पुलिस को कहा है कि वे 3 करोड़ 7 लाख रुपये कर्नाटक से लेकर गये हैं। ... (व्यवधान) इसकी इंक्वायरी होनी चाहिए। ... (व्यवधान)

HON. CHAIRPERSON: You can approach the appropriate authority.

श्री प्रकाश ब. हुक्केरी : कर्नाटक पुलिस को कुछ मालूम नहीं है। महाराष्ट्र की पुलिस कर्नाटक में आकर इन्वेस्टीगेशन करती है। हमारा कहना है कि दोनों को साथ इन्वेस्टीगेशन करनी चाहिए कि कौन एमपी है, कौन सी संस्था है, कहां से पैसा आया, कैसे आया, इस बारे में देखना चाहिए। ... (व्यवधान) इसकी इंक्वायरी होनी चाहिए। ... (व्यवधान)

HON. CHAIRPERSON: You have already mentioned it and it is all recorded.